

(11)

OA No. 1651/05

8.2.2008

Hon'ble Mr. Shailendra Pandey, A.M.

Shri K.K. Mishra, learned counsel for the applicant and S' S. Singh, learned counsel for the respondents.

ant's counsel has requested for permission to w e OA. Permission is granted and the OA is, th , dismissed. The applicant's counsel is further permitted to seek remedy for any grievances that he feels existing, at the appropriate forum. The applicant is also permitted to make a comprehensive request to the appropriate department, if he so desires.

Member-A

RKM/